

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 126 of 2023 (SZ)**

**In the matter of:**

K. Saravanan,

Chennai and Anr

...Applicant(s)

Versus

The Tamil Nadu Coastal Zone Management Authority,

Chennai and others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for TN

National Green Tribunal

Southern Zone

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Original Application No.126 of 2023(SZ)**

**In the matter of**

1. K. Saravanan,  
No, 30, UrurKuppam,  
Besant Nagar,  
Chennai – 600 090.
2. M. Yuvadeepam,  
B2, Ramaniyam Marvel,  
Seshadripuram,  
1<sup>st</sup> Main Road,  
Velachery,  
Chennai – 600 042.

**...Applicant(s)**

**Versus**

1. The Tamil Nadu Coastal Zone Management Authority,  
No, 1, Jeenis Road,  
Panagal Building,  
Ground Floor, Saidapet,  
Chennai – 600 015.
2. The Tami Nadu State Highways Department,  
CKICP Complex, HRS Campus,  
No.76, Sardar Petal Road,  
Guindy, Chennai – 600 015.
3. KNR Constructions Limited,  
SF No. 162/3A1, Kalanapuram Village,  
Chetpet Taluk,  
Thiruvannamalai – 606 601.
4. The Additional Chief Secretary,  
Highways and Minor ports Department,  
Chennai.

**...Respondents(s)**

**REPORT FILED BY THE 2<sup>ND</sup> RESPONDENT ON BEHALF OF THE 4<sup>TH</sup> RESPONDENT OF THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT, HIGHWAYS AND MINOR PORTS DEPARTMENT, CHENNAI.**

I, Lakshminadhan, S/o Kasinathan, aged about 56 years, discharging duties as the Divisional Engineer(H), Chennai Kanyakumari Industrial Corridor Project, Vandavasi do hereby solemnly affirm and sincerely state as follows:

1. I am the 2<sup>nd</sup> Respondent herein, and as such I am well acquainted with the facts and circumstances of the case from the available records. I am filing this report on behalf of the 2<sup>nd</sup> and 4<sup>th</sup> Respondents, and I deny all the averments contained in the grounds of appeal excepting those that are specifically admitted herein and the Appellant is put to strict proof for the same.
2. The Applicants state that, they notice the work in progress on 27.08.2023 at the project site, and seeking for an injunction and other consequential relief such as demolishing and removal of existing embankment and restore to its Original state.
3. I respectfully submit that, the road project of Cheyyur – Vandavasi – Polur Road (SH-115) from Km 1/620 to Km 42/660 km..., including ECR link (ODR) Cheyyur- Panaiyur road from Km 0.000 to 47/720 to two land with paved shoulder and ... was commenced on 29.01.2021.
4. It is also submitted that, the above project is an upgrading and widening of an existing road, and is not a new project.
5. It is submitted that, it is seen for the measurement sheet, the ECR link crosses Odiyur Lake under CRZ which considered as Hot Spot. However, CRZ Clearance is not obtained for ECR link since there is no improvement of project road in the back water stretch.

6. It is submitted that, the funding for the said project was sanctioned by the Asian Development Bank, (ADB), and while the project was proposed to the said bank, for funding, the clauses did not include the CRZ Clearance for the project. So, Presuming that the all papers were given correctly, after the sanction the said project was began for its construction.
7. It is submitted that, the applicant has prayed the Hon'ble Tribunal direct the respondents, to construct a bridge on Odiyur lagoon to ensure tidal exchange and free flow of water with the strict compliance of CRZ Notification, 2011.
8. It the submitted that, the detailed technical report received from the Divisional Engineer(H),C&M, Chengalpattu for the construction of HLB in entire Lagoon area. He stated that a detailed Investigation and Survey conducted as per the traffic census across the Lagoon area during the year 2010 and mentioned that the following two ways for the construction of HLB in Lagoon area.

**One** is constructing HLB for entire Length of Lagoon i.e 900m and the cost comes 45 crores in 2010 itself. But it is indented to construct HLB where velocity of water is High. In this case water will stagnant and raise/low according to the tides of sea and doesn't have velocity. This Lagoon contain back water flow only, without velocity.

**Second** is constructing balancing culvert with approach road so as to maintain the water level both side, and the cost comes around Rs.3.30 crores which is suitable for the existing condition.

According to the above reasons suggested, necessary administrative approval has been obtained from the Government, and the two bridges at km 2/8 and km 3/2 were constructed at this location and completed in the year March 2014.

In addition to that, during Michaung cyclone the heavy rainfall was recorded at Cheyyur on 03.12.2023 and 04.12.2023 is 84.50 mm. During that time, there is no breaches were occurred in C R Zone (i.e 900m) and the tidal exchanges are done

frequently through this balancing bridges at this location and the photographs taken recently at this place are enclosed herewith.

More over, the soil sample for the above two bridges have been tested and based on that the Pile foundation have been confirmed and built to withstand 50 years.

9. It is submitted that, the bridges Located at Km 2/8 and Km 3/2 were constructed with approach road is just 9 years ago and found in good condition, functioning, properly and offering smooth flow of traffic.

Considering all the above aspects, I kindly submit that "constructing of HLB for entire Lagoon i.e 900m by dismantling the existing newly constructed bridges which are found in good contain is not warranted at present and will lead to loss to the Government exchange."

10. It is therefore prayed that this Hon'ble Tribunal may be pleased to accept the report on file and pass such further other orders which it deems fit to the case and thus render justice.

Date: 21.12.2023

Signature   
With Seal:  
Divisional Engineer (H),  
CKICP, Vandavasi.

#### Verification

I, Lakshminadhan, S/o, Kasinathan, aged 56 years, Divisional Engineer(H), Chennai Kanniya Kumari Industrial Corridor Project, Vandavasi, Solemnly affirm that the contents of this Report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Date: 21.12.2023

Signature   
With Seal:  
Divisional Engineer (H)  
CKICP, Vandavasi,



**Abstract**

Highways & Minor Ports Department – Roads and Bridges- Widening and Improvement of State Highways, Major District Roads, Other District Roads and Bridges under CRIDP for 2011-2012 – Administrative Sanction Accorded – Orders issued

Highways & Minor Ports(HN2) Department

G.O. (Ms) No 119

Dated: 24-10-2011

ஐப்பசி 7, திருவள்ளூர் ஆண்டு 2042

Read:

1. From the Chief Engineer (C&M), letter No.3555/ Thittam 2/2011, dated 13.06.2011
2. Government Letter No.7521/HN2/2011-1, dated 18.07.2011
3. From the Chief Engineer (C&M), letter No.3555/ Thittam 2/2011 dated 11.08.2011.

**ORDER:-**

In the reference first read above the Chief Engineer (C&M) has sent proposals to take up new works to the tune of Rs.2500 crores under Comprehensive Road Infrastructure Development Programme (CRIDP), (2011-2012).

2. The Government examined the above proposal and decided that the allocation under Comprehensive Road Infrastructure Development Programme 2011-2012 be capped at Rs 1900 crores. Hence in the reference second read above the Chief Engineer (C&M) Highways was requested to send revised proposal for widening and improvement of State Highways, Major District Roads & Other District Roads & Bridges at a cost of Rs 1900 Crores under Comprehensive Road Infrastructure Development Programme for the year 2011-12.

3. In the reference third read above, the Chief Engineer (C&M)Highways has sent the proposals giving importance for widening of State Highways from Intermediate Lane to Double Lane and Major District Roads from Single Lane to Intermediate Lane and widening and strengthening of Other District Roads, bridges, culverts etc at a total cost of Rs.1900 crores (Rupees One Thousand Nine hundred crores only) under CRIDP for the year 2011-12 against the budget provision available for the year as detailed below:-

Sl. No.	Work code	Division	Constituency	6 Name of work	Length in Km	Cost in Lakhs
1636	1-CRIDP-11-12-O-1636	Chengalpattu	Cheyur	Construction of Bridge at Km.3/2 of Cheyyur - Panaiyur Road including approaches		130.00
1637	1-CRIDP-11-12-O-1637	Chengalpattu	Thiruporur	Construction of Piped causeway at Km 3/6 of Km 6/8 of Manamathy Mullipakkam road to Thandarai (via) Chinnairumbedu, Periyairumbedu, Amirthapallam		12.00
1638	1-CRIDP-11-12-O-1638	Chengalpattu	Uthiramerur	Construction of Piped Causeway at Km.1/4 of Ullavoor - Thollazhi Road		30.00
			<b>Bridges/ CD Works/ Others Total</b>		<b>6 Nos.</b>	<b>592.00</b>
		<b>Chengalpattu Total</b>			<b>2.87</b>	<b>622.00</b>
1639	1-CRIDP-11-12-O-1639	Thiruvallur	Gummidipoondi	Strengthening the Palavakkam - K.S. Road (via) Kannan Kottai Karadiputhur km 12/0-13/6	1.60	27.00
1640	1-CRIDP-11-12-O-1640	Thiruvallur	Gummidipoondi	Strengthening the Palavakkam - K.S. Road (via) Kannan Kottai Karadiputhur km 7/0-10/0	3.00	50.00
1641	1-CRIDP-11-12-O-1641	Thiruvallur	Thiruvallur	Improvements to Km 0/0 - 2/0 of CTR road - Kanchipadi road	2.00	20.00
1642	1-CRIDP-11-12-O-1642	Thiruvallur	Poonamallee	Improvements to T.R.T.C. Road to Putlur road km.0/0-3/8	3.80	38.00
1643	1-CRIDP-11-12-O-1643	Thiruvallur	Thiruvallur	"Improvements to Nelvoy Kunjalum road km.0/0-3/0"	3.00	30.00

**HIGHWAYS DEPARTMENT****From**

**Thiru.M.Selvakumar, B.E.,**  
Divisional Engineer (H) C&M  
Chengalpattu-603001.

**To**

The Divisional Engineer,  
CKICP Division,  
Vandhavasi 604 408.

**Lr.No. 2229/2023/JDO-3/Dated. 29.11.2023.**

Sir

**SUB:** Highways Department - Chengalpattu (H) C&M, Division - Cheyyur - Panaiyur Road (ECR Link Road) Construction of HLB in Odiyur Lagoon area - Technical Report Submitted - Regarding.

**REF:** 1. The Divisional Engineer, CKICP Division Vandhavasi  
Lr.No. 465/2023/JE/Date/ 16.11.2023  
2. This Office Lr. 2229/2023/JDO-3/Dated. 28.11.2023  
3. Assitant Divisional Engineer (H) C&M, Maduranthangam  
Lr.No. 689/2023/JDO/Dated. 29.11.2023

\*\*\*\*\*

In the reference 1<sup>st</sup> cited Divisional Engineer (H) CKICP Vandhavasi requested to analyze the technical aspects about the site, whether the existing bridges at Km 2/8 - 3/2 of Cheyyur - Panaiyur Road (ECR Link Road) are sufficient capability of balancing water flow and submit the detailed report for the above.

In this regard detailed report submitted for the above mentioned bridge as below.

In the reference 1<sup>st</sup> cited the Divisional Engineer (H) CKICP, Vandavasi mentioned that vide WP No.126 / 2023, filed before the Green Tribunal in Hon'ble High Court, Madras by Thiru.K.Saravanan, to construct a High Level Bridge from 2/243 to 3/145 for entire lagoon.

For long period in and around Cheyyur public have shown interest and giving many petitions and other public representatives, NGO's request to connect Cheyyur and ECR by constructing bridge/ road across the lagoon so as to reach ECR in shortest way from Cheyyur.

Further, investigation and survey conducted and found two ways for vehicular traffic across the lagoon in **2010**.

**One** is constructing **High Level Bridge** for entire length of lagoon ie., **900m** and the cost comes **45 crores in 2010** itself. But it is intended to construct High Level Bridge where velocity of water is high. In this case water will stagnant and raise/low according to the tides of sea and doesn't have velocity. This lagoon contain back water flow only, without velocity.

**Second** is constructing **balance culvert** with approach road so as to maintain the water level both sides and the cost comes just **Rs.3.30 crores** which is **suitable** for the **existing condition** and it is also very economical and huge Government money may be saved.

Constructing of High Level Bridge ruled out not only based on economic consideration but also based on site condition, since the velocity of flow is almost Nil. Hence construction of balance culvert was decided and our Higher Officials such as Superintending Engineer and Chief Engineer were approved to construct two bridges in the lagoon one at Km.2/8 and another one at Km.3/2 which may be act as balanced bridge with approach road. Both Bridges and Approach roads were estimated to the cost of 3.30 crores. The same was got approved and obtained Administrative Sanction vide **G.O.No.Ms.No.119 Highways (H1) Department dated.24.10.11** and in continuation with that the two bridges were constructed and completed in the year **March 2014**.

Hence, the bridges located at Km 2/8 and 3/2 were constructed with approach road is just **9 years** back and found in **good condition**, functioning properly and provide smooth flow of traffic.

Considering all these facts, I kindly report you "Constructing of **High Level Bridge** for entire lagoon ie., 900m by **dismantling the existing newly constructed bridges** which are found in good condition is not warranted and will lead to **heavy revenue loss to Government**".

*M. Selva*  
29/11/20

Divisional Engineer (H),  
Construction & Maintenance,  
Chengalpattu.

*N*  
29/11/20

செய்யூர் - பனையூர் சாலை கி.மீ 2/8 ல் உள்ள பாலம் கட்டுதல் மற்றும்  
அணுகு சாலை அமைக்கும் பணி  
திட்ட குறிப்புரை

காஞ்சிபுரம் மாவட்டம், செய்யூர் வட்டம், செய்யூர் சட்டமன்ற தொகுதியில் உள்ள மாவட்ட இதரச்சாலையான செய்யூர் - பனையூர் சாலையானது செய்யூர் - வந்தவாசி - போளூர் சாலையில் (SH115) கி.மீ.1/8ல் பிரிந்து கிழக்கு கடற்கரை சாலை (SH49) கி.மீ.98/2ல் இணைகிறது. இச்சாலையின் மொத்த நீளம்.3.600 கிமீ ஆகும்.

இச்சாலையில் கி.மீ 2/8 ல் பழுதடைந்த குழாய்பாலம் ஒன்று இருந்தது. இப்பாலமானது RR Masonryயால் கட்டப்பட்ட மிகப்பழமை வாய்ந்த குழாய்பாலம் ஆகும். இக்குழாய் பாலத்தில் Body wall மிகவும் பழுதடைந்தும் குறுகலாகவும் இருந்தது. மேலும் இது மழைக்காலங்களில் கீழ் மட்டத்திற்குள் மூழ்கி விடுவதால் ஆகவே இக்குழாய் பாலத்தை கடத்துசெல்லவது பொதுமக்கள் மற்றும் போக்குவரத்துக்கு மிகவும் இடையூறாக இருந்தது.

எனவே, இந்த குழாய்பாலத்திற்கு பதிலாக ஓர் உயர்மட்டப் பாலம் அமைக்கவேண்டும் என்பது அப்பகுதி மக்களின் நீண்ட நாள் கோரிக்கை ஆகும்.

எனவே CRIDP 2011-12 திட்டத்தில் இப்பாலம் அமைப்பதற்கான கருத்துரு அரசுக்கு அனுப்பப்பட்டு அரசாணை எண் 119 நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்துறை (HN 2) நாள் 24.10.2011 மூலம் ரூ.187.00 இலட்சம் செலவில் பாலம் அமைக்க அரசு ஆணை பிறப்பிக்கப்பட்டது. இப்பாலம் செய்யூர் நகரத்திற்கு முதலியார்குப்பம் என்ற கிராமத்திற்கும் இடையே உள்ள கழிவேளியில் அமையப்பெற்றுள்ளது.இப்பாலம் 35.20 மீட்டர் நீளம் மற்றும் 9.00 மீட்டர் அகலம் கொண்ட ஓடுதளத்துடன் கட்டி முடிக்கப்பட்டுள்ளது. இந்த உயர்மட்ட பாலம் அமைக்கப்பட்டதும் அனைத்து பருவ காலங்களிலும் எவ்வித பாதிப்பும் இன்றி போக்குவரத்து நடைபெறும். ஆதலால், செய்யூர், எல்லையம்மன் கோயில், ஒத்தியூர், முட்டுக்காடு, நைனார்குப்பம், தழுதாலிகுப்பம், விளம்பூர், பனையூர் ஆகிய பகுதிகளை சேர்ந்த பொது மக்கள் பெரிதும் பயனடைவார்கள்..

செய்யூர் - பணையூர் சாலை கி.மீ 2/8 ல் உள்ள பாலம் கட்டுதல் மற்றும்

அணுகு சாலை அமைக்கும் பணி

தொழில்நுட்ப குறிப்பு

1.	நிர்வாக அங்கீகாரம்	:	அரசாணை எண் 119 நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்துறை (HN 2) நாள் 24.10.2011 ரூ.170.00 இலட்சம்
2.	தொழில்நுட்ப அங்கீகாரம்	:	ரூ.187.00 இலட்சம் வ.ப.எண்.403/2011-12.
3.	உயர்மட்ட பால கட்டுமான ஒப்பந்த மதிப்பு	:	ரூ. 277.03 இலட்சம்
4.	ஒப்பந்தக்காரர்	:	திருவாளர்கள். எ.கே.கன்ஸ்ட்ரக்ஷன், எண்.22/14, இராஜாஜி தெரு, லஷ்மிபுரம், சென்னை - 600 099 .
5.	ஒப்பந்த நாள் / காலம்	:	24.06.2013 (9 மாதங்கள்)
6.	பாலத்தின் மொத்த நீளம்	:	41.00 மீட்டர்
7.	உயர்மட்ட பாலத்தின் ஒடுதள அகலம் நடைபாதை அகலம்	:	ஒடுதள அகலம் - 9.00 மீட்டர்
8.	உயர்மட்ட பாலத்தின் கடைக்கால் மற்றும் தாங்கு தூண்கள் எண்ணிக்கை	:	Abutment - 2 Piers - 3
9.	உயர்மட்ட பாலத்தின் இணைப்பு கான்கிரீட் ஒடுதளங்கள்	:	4 எண்கள்
10.	அணுகுசாலை நீளம்	:	484.00 மீட்டர்
11.	நில எடுப்பு	:	இல்லை
12.	உயர்மட்ட பாலம் கட்ட பயன்படுத்தப்பட்ட பொருட்கள் அ. இரும்பு ஆ. சிமெண்ட்	:	அ. இரும்பு - 55.78 MT ஆ. சிமெண்ட் - 1814.03 MT
13.	பாலம் கட்ட செலவிடப்பட்ட தொகை	:	ரூ. 274.68 இலட்சம்
14.	பயனடைபவர்கள்	:	செய்யூர், எல்லையம்மன் கோயில், ஒத்தியூர், முட்டுக்காடு, நைனார்ப்பம், தழுதாலிப்பம், விளம்பூர், பணையூர்.

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செய்யூர் - பணையூர் சாலை கி.மீ 3/2 ல் உள்ள பாலம் கட்டுதல் மற்றும்  
அணுகு சாலை அமைக்கும் பணி  
திட்ட குறிப்புரை

காஞ்சிபுரம் மாவட்டம், செய்யூர் வட்டம், செய்யூர் சட்டமன்ற தொகுதியில் உள்ள மாவட்ட இதரச்சாலையான செய்யூர் - பணையூர் சாலையானது செய்யூர் - வந்தவாசி - போளூர் சாலையில் (SH115) கி.மீ.1/8ல் பிரிந்து கிழக்கு கடற்கரை சாலை (SH49) கி.மீ.98/2ல் இணைகிறது. இச்சாலையின் மொத்த நீளம்.3.600 கிமீ ஆகும்.

இச்சாலையில் கி.மீ 3/2 ல் பழுதடைந்த குழாய்பாலம் ஒன்று இருந்தது. இப்பாலமானது RR Masonryயால் கட்டப்பட்ட மிகப்பழமை வாய்ந்த குழாய்பாலம் ஆகும். இக்குழாய் பாலத்தில் Body wall மிகவும் பழுடைந்தும் குறுகலாகவும் இருந்தது. மேலும் இது மழைக்காலங்களில் நீர்மட்டத்திற்குள் மூழ்கி விடுவதால் பாலத்தை கடத்துசெல்வது பொதுமக்கள் மற்றும் போக்குவரத்துக்கு மிகவும் இடையூறாக இருந்தது.

எனவே, இந்த குழாய்பாலத்திற்கு பதிலாக ஓர் உயர்மட்டப் பாலம் அமைக்கவேண்டும் என்பது அப்பகுதி மக்களின் நீண்ட நாள் கோரிக்கை ஆகும்.

எனவே CRIDP 2011-12 திட்டத்தில் இப்பாலம் அமைப்பதற்கான கருத்துரு அரசுக்கு அனுப்பப்பட்டு அரசாணை எண் 119 நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்துறை (HN 2) நாள் 24.10.2011 மூலம் ரூ.143.00 இலட்சம் செலவில் பாலம் அமைக்க அரசு ஆணை பிறப்பிக்கப்பட்டது. இப்பாலம் செய்யூர் நகரத்திற்கு முதலியார்ப்பம் என்ற கிராமத்திற்கும் இடையே உள்ள கழிவேளியில் அமையப்பெற்றுள்ளது. இப்பாலம் 35.200 மீட்டர் நீளம் மற்றும் ஒடுதளம் 9.00 மீட்டர் அகலம் கொண்ட ஒடுதளத்துடன் கட்டி முடிக்கப்பட்டுள்ளது. இந்த உயர்மட்ட பாலம் அமைக்கப்பட்டதும் அனைத்து பருவ காலங்களிலும் எவ்வித பாதிப்பும் இன்றி போக்குவரத்து நடைபெறும். ஆதலால் செய்யூர், எல்லையம்மன் கோயில், ஒத்தியூர், முட்டுக்காடு, நைனார்ப்பம், தழுதாலிகுப்பம், விளம்பூர் மற்றும் பணையூர் ஆகிய பகுதிகளை சேர்ந்த பொது மக்கள் பெரிதும் பயனடைவார்கள்.

**செய்யூர் - பனையூர் சாலை கி.மீ 3/2 ல் உள்ள பாலம் கட்டுதல் மற்றும்  
அணுகு சாலை அமைக்கும் பணி  
தொழில்நுட்ப குறிப்பு**

1.	நிர்வாக அங்கீகாரம்	:	அரசாணை எண் 119 நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்துறை (HN 2) நாள் 24.10.2011 ரூ.130.00 இலட்சம்
2.	தொழில்நுட்ப அங்கீகாரம்	:	ரூ.143.00 இலட்சம் வ.ப.எண்.405/2011-12.
3.	உயர்மட்ட பால கட்டுமான ஒப்பந்த மதிப்பு	:	ரூ. 212.80 இலட்சம்
4.	ஒப்பந்தக்காரர்	:	திருவாளர்கள். எ.கே.கன்ஸ்ட்ரக்சன், எண்.22/14, இராஜாஜி தெரு, லக்ஷ்மிபுரம், சென்னை - 600 099 .
5.	ஒப்பந்த நாள் / காலம்	:	24.06.2013 (9 மாதங்கள்)
6.	பாலத்தின் மொத்த நீளம் :	:	41.00 மீட்டர்
7.	உயர்மட்ட பாலத்தின் ஓடுதள அகலம் நடைபாதை அகலம்	:	ஓடுதள அகலம் - 9.00 மீட்டர்
8.	உயர்மட்ட பாலத்தின் கடைக்கால் மற்றும் தாங்கு தூண்கள் எண்ணிக்கை	:	Abutment - 2 Piers - 3
9.	உயர்மட்ட பாலத்தின் இணைப்பு கான்கிரீட் ஓடுதளங்கள்	:	4 எண்கள்
10.	அணுகுசாலை நீளம்	:	255.00 மீட்டர்
11.	நில எடுப்பு	:	இல்லை
12.	<u>உயர்மட்ட பாலம் கட்ட பயன்படுத்தப்பட்ட பொருட்கள்</u> அ. இரும்பு ஆ. சிமெண்ட்	:	அ. இரும்பு - 57.71 MT ஆ. சிமெண்ட் - 1652.00 MT
13.	பாலம் கட்ட செலவிடப்பட்ட தொகை	:	ரூ. 210.64 இலட்சம்
14.	பயனடைபவர்கள்	:	செய்யூர், எல்லையம்மன் கோயில், ஒத்தியூர், முட்டுக்காடு, நைனார்குப்பம், தழுதாலிகுப்பம், விளம்பூர், பனையூர்.

Existing Minor Bridge at Km 2/8

Photographs taken on 11.12.2023.







**Existing Minor Bridge at Km 3/2**

**Photographs taken on 11.12.2023.**



